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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **RFA 461/2016**

NEETA SARDA & ORS

..... Appellants

Through: Mr. Amit S. Chadha, Sr. Advocate with
Mr. Ashok Jain and Mr. Ankit Kohli,
Advocates for A-1 to A-3
Mr. C. Mukund, Advocate with Mr.
Ashok Jain and Mr. Ankit Kohli,
Advocates for A-4

versus

ADITYA SARDA & ORS

..... Respondents

Through: Mr. Arun Bhardwaj, Sr. Advocate with
Mr. Vikas Mehta, Mr. Rajat Sehgal and
Mr. Shakeel Ahmed, Advocates for R-1

CORAM:

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

ORDER

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19.07.2016

CAVEAT 576/2016

Learned counsel appears on behalf of the respondent/caveator.

The caveat is accordingly discharged.

RFA 461/2016 & CM APPL.25296-25300/2016

At joint request of counsel appearing on behalf of the parties, renotify for
hearing on 21.07.2016.

SIDDHARTH MRIDUL, J

JULY 19, 2016

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